

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 1007 96

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman
Hon'ble Mr. S. Dasgupta, Administrative Member

SMT. MONGALA BALA PRAMANICK

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Mr. P. Chatterjee, counsel

Heard on : 17.6.98

Order on : 17.6.98

O R D E R

None appears for the petitioner on calls. It appears from the record that none appeared for the petitioner on previous dates. Mr. P. Chatterjee, counsel appears for the respondents. The application is dismissed for default. No order as to costs.


MEMBER (A)


VICE-CHAIRMAN

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